

PROFORMA FOR DECLARATION OF IMMOVABLE PROPERTY

(AS On 31-12-2012)

Name of officer (In full) SANJAY AGRAWAL
 Date of Birth 12 - 08 - 1975
 Present Post held CIVIL JUDGE CLASS - 2, DALLI RAJHARA, District - Durg (C.G)

Name of District Sub- Division Taluka and village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	land		
1	2	3	4	5
Vill. - Bilahri, Dist.- Katni (M.P)	Old residential House and open surface, Agricultural Lands	Total area 2.04 hec.	Shri Brij bhushan Agrawal (Father)	(Ancestral Property)
Vill. - Budhni, Dist.- Sehore (M.P)	Nil	40 x 60 sq. ft.	Shri Brij bhushan Agrawal (Father)	Self aquaird property of my father purchased from housing board socity Budhni in the year1985
Vill. - Shahdol, Behind law college Dist.- Shahdol (M.P)	Double Story residential House	27 x 60 sq. ft.	Smt. Meera Agrawal (mother)	Self aquaird property of my mother purchased from smt. Maya devi soni in the year1983

SCA
 12.01.13
Signature & Date
 Sanjay Agrawal
 Civil Judge class-II, Dalli-Rajhara
 Dist.- DURG (C.G)

Movable Property (Valued Above 25,000/- of Rs.)	
Name of Articles	
(1) Two wheeler 2012 model Honda ACTIVA No. - CG 07 AH 8661	
(2) Four wheeler 2009 model Maruti swift No. - CG 17 C 1840	
Jewellery (Lump Sum)	
Jewellery (Worth Rs.)	
Gold about 250 Grams, approximate value Rs. 7 Lakhs, Note: Istri-Dhan, received at the time of Marriage	
Shares/ Debentures	
Name of issuing Company	Nos. of Shares
1	2
Nil	Nil

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 (Saurav Agrawal)
 civil judge class-II, Dalli-Rajhara
 Distt. - DURGAPUR

Life Insurance Police & Other			
Name of issuing Company		Amount	
1		2	
1) L.I.C Policy No.- 379528178		Premium – 11063.00 annually	
2) L.I.C Policy No.- 385769853		Premium – 9000.00 quaterly	
3) S.B.I LIFE INSURENCE Policy No.- 25015387304		Single Premium – 50000.00	
Bank Deposites/Securities & Invesments			
	Name of Bank	City	Amount
1) Fixed Deposites	Nil	-	-
2) Savings Bank A/CS	SBI	Dalli Rajhara	18211.00
3) PPF	Nil	-	-
4) GPF/CPF	-	-	235654.00
5) NSS	-	-	-
6) Other	-	-	-

1 - In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note – the expected declatation of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

SCM
18/01/13
Signature & Date
(Sanyam Agrawal)
civil judge class-II, Dalli Rajhara
Distt- DURG (C.G.)